

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/11591 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the th16 December, 2024.

Sub: **Restricted Holiday.**

Ref:- Your letter No.DJCH.I-5/2024/2337 dtd. 04.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 05.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 05.12.2024 till the morning of 06.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/11592 /A, dated , 16-12-24

Copy to:-

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)